Administration (NUEPA), Indira Gandhi National Open University (IGNOU) and Central Universities and invited relevant stakeholders including experts, academicians, industry representatives, civil society, etc. On 33 themes of NEP, inputs and suggestions were invited covering a spectrum of issues and challenges in education relating to access, quality, inclusive education, bridging gender, social and regional disparities, skill development, employability, etc.

At the grassroots level, consultation covered gram panchayat, blocks, urban local bodies, districts and States/Union Territories and suggestions have been uploaded on www.MyGov.in.

The suggestions and inputs received during the consultation process would be relevant to the aspects of facilities for students from all sections of the society, including forward Communities/ Backwards Communities (FCs/BCs).

The Government has constituted a Committee for Evolution of the New Education Policy and the suggestions received from all these multiple discussions have been sent to the Committee, which is expected to examine the outcome documents, recommendations and suggestions received and formulate a draft National Education Policy as well as a Framework for Action (FFA).

Complaints of financial irregularities in Jamia Milia Islamia

- 864. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government has received any complaints against Jamia Millia Islamia regarding financial and administrative irregularities in the university's functioning; and
 - (b) if so, details thereof and Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Central Universities including Jamia Millia Islamia (JMI) are autonomous bodies established by an Act of the Parliament. The JMI is governed by the Jamia Millia Islamia Act, 1988 and the Statutes and the Ordinances framed there-under. Whenever a complaint regarding mismanagement/irregularities is received, it is forwarded to the University for appropriate action at their end or for providing factual position in the matter, as the case may be. Further, the Accounts of the Central Universities are mandatorily subjected to audit by Comptroller and Auditor General (C&AG) of India every year and the Annual Accounts duly audited are tabled in both the Houses of the Parliament.